

IN THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
Original Application No.65 of 2021

In the matter of:

News Item published in the Times of India dated 28.02.2021 titled  
Delhi: Man charred to death as illegal factory catches fire

NDOH:04.02.2026

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RESPONDENT NOS.1 & 2

New Delhi

Dated: 10.11.2025

Through

Ashish Aggarwal,  
Tanya Aggarwal  
Intellect Law Partners  
Advocates

# 1, Link Road, Jangpura Extn.,  
New Delhi-110014  
Email: ashish@intellectlp.com  
Mob.9810034337

IN THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
Original Application No.65 of 2021

In the matter of:

News Item published in the Times of India dated 28.02.2021 titled  
Delhi: Man charred to death as illegal factory catches fire

**COMPLIANCE REPORT ON BEHALF OF RESPONDENT  
NO. 1 AND 2 IN RESPECT OF ORDER DATED 13.08.2025**

**Most Respectfully Showeth:**

1. That this Hon'ble Tribunal vide its order dated 13.08.2025 was pleased to direct in the captioned matter was pleased to pass the following directions:-

*"2. Learned Counsel for respondent no. 1 and 2 submits that respondent no. 1 and 2 were the original lessees of the premises in question which was sub-let by respondent no.1 and 2 to respondent no. 10 and 11.*

*3. Respondent no. 1 and 2 are directed to serve the unserved respondent no. 10 and 11 and file affidavit of service.*

*4. List on 11.11.2025."*

2. That in compliance of the aforesaid directions, the counsel for the Respondent Nos. 1 and 2 duly sent communication to the Respondent No.10 and Respondent No.11 vide speed post and electronic mode (through WhatsApp and SMS) informing about the pendency of this matter. The said communication also contained enclosed, the following documents: -

- a) Record of Proceedings in O.A. No.65 of 2021

- b) Memo of Parties (as per Order dated 31.05.2024) in OA No.65 of 2021
- c) Report of Committee constituted by the Hon'ble Tribunal vide Order dated 02.03.2021 filed by DPCC on 24.08.2021
- d) Reply on behalf of Respondent Nos.1 and 2 in terms of Order dated 21.05.2024 of the Hon'ble Tribunal
- e) Status Report on behalf of DPCC in compliance of Order dated 21.05.2024 in OA No.65 of 2021 filed on 05.09.2024

Copy of Covering Letter along with the Postal Receipt of service to Respondent no. 10 and 11 containing notice to Respondent Nos. 10-11 is annexed herewith as **Annexure-1**.

Copy of the Envelope returned from the Address of Respondent No. 10, namely Mr. Sanjay Prasad is annexed herewith as **Annexure-2**.

Proof of service to the Respondent Nos. 10 done through electronic mode via Whatsapp and SMS is annexed herewith as **Annexure-3**.

RESPONDENT NOS.1 & 2

New Delhi

Dated: 10.11.2025

Through

Ashish Aggarwal,  
Tanya Aggarwal  
Intellect Law Partners  
Advocates

# 1, Link Road, Jangpura Extn.,  
New Delhi-110014  
Email: ashish@intellectlp.com  
Mob.9810034337

14.08.2025

To,

1. Mr. Sanjay Prasad  
A-175, S.K.-1 Sector-93, Gautam Budh  
Nagar, Noida, Phase-II, Ghaziabad, Uttar  
Pradesh-201301, India  
Mob: 87501 88504
2. Mr. Heera Lal Raheja S/D/W/Through  
Paraws Ram Raheja  
K-6, Second Floor, Pratap Nagar, 10,  
State Bank of India, Sadar Bazar, Delhi -  
110006

Sub: Compliance of directions dated 14.08.2025 passed by the Hon'ble  
National Green Tribunal in O.A. No. 65 of 2021

Sir,

1. The Hon'ble National Green Tribunal on 14.08.2025 in O.A. No. 65 of 2021 titled "News Item published in the Times of India dated 28.02.2021 titled Delhi: Man charred to death as illegal factory catches fire" was pleased to direct the counsels for Respondent Nos. 1 and 2 to send a communication to respondent nos. 10 and 11 informing about the pendency of the captioned proceedings of the Hon'ble Tribunal.
2. In compliance of the aforesaid directions, you the Addressee No.1 (Respondent No.10) and you the Addressee No.2 (Respondent No.11), may kindly treat this communication as service, informing about the pendency of this matter. Please also find enclosed the following:
  - a) Memo of Parties (as per Order dated 31.05.2024) in OA No.65 of 2021

- b) Report of Committee constituted by the Hon'ble Tribunal vide Order dated 02.03.2021 filed by DPCC on 24.08.2021
- c) Reply on behalf of Respondent Nos.1 and 2 in terms of Order dated 21.05.2024 of the Hon'ble Tribunal
- d) Status Report on behalf of DPCC in compliance of Order dated 21.05.2024 in OA No.65 of 2021 filed on 05.09.2024
- e) Compliance Affidavit on behalf of DPCC
- f) Reply on behalf of Respondent No.9 - Gujranwala Gurukul Trust Society
- g) Compliance Report dated 08.04.2025 on behalf of Respondent No. 1 and 2 in respect of Order dated 13.12.2024

Sincerely,

*Tanya Aggarwal*

Tanya Aggarwal  
Counsel for Respondent Nos.1 & 2





**Department of Posts**  
**Government of India**  
Ministry of Communications

Generated through Indiapost website on: 11/11/2025, 12:32:44 pm

## Consignment/MO Tracking Report

Consignment/MO Number: ED836980624IN

Article Number:  
ED836980624IN

Article Type:  
SP\_INLAND\_PARCEL

Tariff:  
₹47

Booked At:  
Jungpura SO

Booked On:  
10/09/2025, 12:28:33

Destination:  
Noida HO

Origin Pincode:  
110014

Delivered On:  
19/09/2025, 14:33:04

Destination Pincode:  
201301

Event	Date	Time	Office
Item Booked	10/09/2025	12:28:33	Jungpura SO
Item Bagged	10/09/2025	16:37:03	Jungpura SO
Item Dispatched	10/09/2025	16:57:27	Jungpura SO
Item Received	10/09/2025	20:40:12	Integrated Parcel Hub AMPC
Item Bagged	11/09/2025	03:58:10	Integrated Parcel Hub AMPC
Item Dispatched	11/09/2025	09:13:13	Integrated Parcel Hub AMPC
Item Dispatched	11/09/2025	15:58:15	Delhi Rs TMO
Item Received	12/09/2025	00:43:18	Ghaziabad PH
Item Bagged	12/09/2025	03:39:26	Ghaziabad PH
Item Dispatched	12/09/2025	04:06:06	Ghaziabad PH
Item Dispatched	12/09/2025	05:54:36	Mail Agency Ghaziabad PH
Item Received	12/09/2025	09:59:49	Maharshi Nagar SO
Direct Deposit - On Addressee instructions	12/09/2025	19:06:09	Maharshi Nagar SO
Item Transmitted to Gejha BO	13/09/2025	11:46:14	Maharshi Nagar SO
Item Bagged	13/09/2025	11:47:37	Maharshi Nagar SO
Item Received	13/09/2025	13:06:23	Gejha BO
Item Invoiced	13/09/2025	15:04:51	Gejha BO
Return To Sender - Refused	13/09/2025	15:17:03	Gejha BO
Item Bagged	15/09/2025	18:29:35	Gejha BO
Item Dispatched	15/09/2025	18:30:13	Gejha BO

Event	Date	Time	Office
Item Bagged	17/09/2025	15:54:23	Maharshi Nagar SO
Item Received	17/09/2025	16:34:14	Maharshi Nagar SO
Item Dispatched	17/09/2025	16:53:01	Maharshi Nagar SO
Item Received	18/09/2025	01:45:25	Ghaziabad NSH
Item Bagged	18/09/2025	04:49:29	Ghaziabad NSH
Item Dispatched	18/09/2025	05:01:39	Ghaziabad NSH
Item Dispatched	18/09/2025	07:12:21	Ghaziabad Ma RMS TMO
Item Dispatched	18/09/2025	10:58:42	New Delhi RS TMO
Item Dispatched	18/09/2025	18:32:51	MA RMS Bhawan
Item Received	18/09/2025	19:59:14	Delhi RMS Bhawan NSH-II
Item Bagged	19/09/2025	03:52:32	Delhi RMS Bhawan NSH-II
Item Dispatched	19/09/2025	04:16:45	Delhi RMS Bhawan NSH-II
Item Dispatched	19/09/2025	05:40:53	MA RMS Bhawan
Item Received	19/09/2025	07:51:42	Jungpura SO
Item Invoiced	19/09/2025	09:23:10	Jungpura SO
Item Delivered	19/09/2025	14:33:04	Jungpura SO



**Department of Posts**  
**Government of India**  
Ministry of Communications

Generated through Indiapost website on: 11/11/2025, 12:35:21 pm

## Consignment/MO Tracking Report

Consignment/MO Number: ED836980638IN

Article Number:  
ED836980638IN

Article Type:  
SP\_INLAND\_PARCEL

Tariff:  
₹47

Booked At:  
Jungpura SO

Booked On:  
10/09/2025, 12:29:53

Destination:  
Delhi GPO

Origin Pincode:  
110014

Delivered On:  
11/09/2025, 17:34:46

Destination Pincode:  
110006

Event	Date	Time	Office
Item Booked	10/09/2025	12:29:53	Jungpura SO
Item Bagged	10/09/2025	16:07:45	Jungpura SO
Item Dispatched	10/09/2025	16:57:27	Jungpura SO
Item Received	10/09/2025	23:22:17	Integrated Parcel Hub AMPC
Item Bagged	11/09/2025	03:13:17	Integrated Parcel Hub AMPC
Item Dispatched	11/09/2025	05:59:19	Integrated Parcel Hub AMPC
Item Received	11/09/2025	07:47:46	DELHI GPO NDC
Item Invoiced	11/09/2025	09:35:30	DELHI GPO NDC
Item Delivered	11/09/2025	17:34:46	DELHI GPO NDC

251 ANNEXURE - 2

9

To

Mr. Sanjay Prasad  
A-175, S.K.-I Sector-93, Gautam Budh  
Nagar, Noida, Phase-II, Ghaziabad, Uttar  
Pradesh-201301, India  
Mob: 87501 88504



If undelivered Please return to:-

**Intellect**  
**W PARTNERS**

1, Link Road, Jangpura Extension,  
New Delhi-110 014  
Ph: +91-11-43103333  
Email: ashish@intellectlp.com



&lt; 48

**+91 87501 88504**

tap here to add to contacts

**+91 87501 88504**

Not a contact • No common groups

Safety tools

**Block****Add****Intellect**  
LAW PARTNERS

14.08.2025

To:

1. Mr. Sanjay Prasad  
A-115, S.K. J. Nagar, 01. Extn. Bldg.**Compliance 14.08.2025.pdf**

214 pages • 30.7 MB • pdf

Sir,

Please treat this as service in terms of directions of the Hon'ble National Green Tribunal dated 14.08.2025 whereby the counsel of the **Respondent Nos. 1 and 2** was directed to serve a copy of the proceedings in O.A. No. 65 of 2021 to **Respondent Nos. 10 and 11.**

Sincerely,

**Tanya Aggarwal****Counsel of Respondent No. 1 and 2**

12:34 AM ✓✓



12:39

254



12



+91 87501 88504

iMessage  
Today 12:39 AM

Sir,

Please be informed that this intimation is in terms of directions of the Hon'ble National Green Tribunal dated 14.08.2025 whereby the counsel of the Respondent Nos. 1 and 2 was directed to serve Respondent Nos. 10 and 11 in O.A. No. 65 of 2021 pending before the Hon'ble Tribunal.

Please be informed that the next date of hearing is 11.11.2025.

Sincerely,

Tanya Aggarwal  
Read more



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